

proval of certain schemes to attract investors;

(b) if so, the details thereof; and

(c) the decision taken by Government thereon?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) to (c). Under its statute, as amended recently, the Unit Trust is competent to frame one or more unit schemes and it is not necessary for the Trust to obtain the approval of Government in this regard. The Trust is currently working out the details of certain additional facilities that could be offered to the investors.

Farakka Barrage

2298. Shri Surendra Pal Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Committee of Engineers, appointed by his Ministry to finalise the cost estimates for the Farakka Barrage has submitted its report; and

(b) if so, the main recommendations thereof?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) The report of the Committee is still awaited.

(b) Does not arise.

Regularisation of Unapproved Colonies in Delhi

2299. Shri Lladhar Kotoki:
Shri N. R. Laskar:
Shri B. Barua:
Shri Bade:
Shri Hukam Chand
Kachhavaia:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether over 100 members of the Delhi Pradesh Unapproved Colonies Confederation staged a *Dharana* before the residence of the Prime Minister on the 26th September, 1966;

(b) whether any assurances were given to the leaders of this Confederation on the 2nd September, 1966 that their demands will be fully considered and met with when they met the Prime Minister at her residence; and

(c) if the reply to part (b) above be in affirmative, the reasons for their squatting?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) to (c). A number of people belonging to some unauthorised colonies in Delhi squatted before the Prime Minister's residence during September, 1966. On the 2nd September, 1966, the Prime Minister met some of them. She however gave no assurance of any kind to them.

Damage to Dhussi Dam by Floods

2300. Shri Sivamurthi Swamy: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the attention of Government has been drawn to a news published in the *'Nav Bharat Times'* of the 12th September, 1966 stating that Dhussi Dam has been damaged by the heavy floods in the river Ravi due to which twelve villages are in danger; and

(b) if so, the action taken by the Government to save the lives of the villagers?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) The State Government took immediate action to plug the breaches and also to rescue the marooned people.

Conference of Construction Experts

2301. Shri Surendra Pal Singh:
Shri Yashpal Singh:
Shri Maheswar Naik:
Shri D. D. Puri:
Shri D. C. Sharma:

Shri Warrior:
Shri Vasudevan Nair:
Dr. Ranen Sen:
Shri P. Kunham:
Shri Imbichibava:
Shri M. N. Swamy:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether a Conference of construction experts was convened recently at the instance of the Prime Minister to discuss questions connected with economies in construction work;

(b) if so, its recommendations; and

(c) the action being taken to implement them?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) Yes.

(b) and (c). Copies of the recommendations have been placed in the Parliament Library. These are under consideration.

Indian Investment Centre

2302. Shri P. C. Borooah:
Shri Bhagwat Jha Azad:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri M. L. Dwivedi:

Will the Minister of Finance be pleased to state:

(a) whether the Indian Investment Centre has a scheme to expand its activities in the United States of America and Europe by providing a wider range of information on India's economic matters with a view to attracting larger flow of private foreign investment in specific industries;

(b) if so, the details thereof; and

(c) the steps taken in pursuance thereof?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) to (c). The Indian Investment Centre has been continuously endeavouring to intensify its services in U.S.A. and Europe by disseminating information

in regard to opportunities for investment in India among a wide cross section of investors. This is being done within the existing framework of the Centre and no specific scheme of expansion has been drawn up.

Ichhampalli Dam Project

2303. Shri Sonavane: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Maharashtra Government have taken objection to the proposed Ichhampalli Dam Project on the Godawari River;

(b) if so, the reasons therefor; and

(c) the action proposed to be taken by Government in the matter?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) Ichhampalli Dam Project, if executed, will submerge lands in Maharashtra besides submersion of land in Andhra Pradesh and Madhya Pradesh.

(c) Further discussions will be held to resolve the outstanding points.

वाराणसी में खोरी-छिपे लागे गए सोने का पकड़ा जाना

2304. श्री बिन्धु नाथ पांडेय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 29 सितम्बर, 1966 को वाराणसी के सीमा-शुल्क तथा केन्द्रीय उत्पादन शुल्क अधिकारियों ने ठठेरी बराई, वाराणसी के एक स्वर्णकार तथा उसके नौकर को वाराणसी सिटी रेलवे स्टेशन पर अवैध सोना ले जाते हुए गिरफ्तार किया था; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

वित्त मंत्री (श्री जयशंकर चौधरी) :
 (क) और (ख). 28 सितम्बर, 1966 को